



2026:AHC:45517-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 60858 of 2012

Devendra Kumar and others

.....Petitioner(s)

Versus

State of U.P. through Secretary and others

.....Respondent(s)

Counsel for Petitioner(s)	:	D.N. Yadav, Umesh Kumar Dubey
Counsel for Respondent(s)	:	Jagdish Pathak (SC), Ram Raj Pandey

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE

HON'BLE KSHITIJ SHAILENDRA, J.

1. This petition is listed in the category of 'Oldest Pending Cases in this High Court, for Priority Hearing'.
2. The petition was filed in the year 2012 alleging encroachment by respondents no. 6 to 10.
3. Notices were issued to respondents no. 6 to 10 who have not been served. However, over a period of 14 years, apparently, no steps have been taken in this regard.
4. Today also, none is present for the petitioners.
5. It appears that due to passage of time, the petitioners have lost interest in the petition.
6. The petition is therefore, **dismissed** for non-prosecution.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 27, 2026

AHA/Jyotsana